GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UN-STARRED QUESTION NO. 2175 TO BE ANSWERED ON MONDAY, AUGUST 02, 2021 SRAVANA 11, 1943 (SAKA)

Money Laundering Case

2175. SHRI GURJEET SINGH AUJLA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Enforcement Directorate is investigating the money laundering scam involving the Managing Director and others of Indian Farmers Fertilisers Co-operative Limited;
- (b) if so, the details thereof;
- (c) whether some NRIs and foreign -based companies are also involved in the alleged Rs.685/- crore illegal commissions scam; and
- (d) if so, the details therefore?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) Yes sir.
- (b) The Directorate of Enforcement is carrying out investigation under the provisions of the Prevention of Money Laundering Act, 2002 based on FIR registered by CBI at New Delhi.
- (c) Yes sir.
- (d) Some of persons are NRIs. Disclosures of further details of the case may not be in larger public interest as the same may impact the ongoing investigation of case.
